

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3765
ANSWERED ON:16.12.2011
INDIAN RED CROSS SOCIETY
Tharoor Shri Shashi

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the pay and other service conditions..of employees of the State branches of the Indian Red Cross Society are grossly inadequate;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government proposes to take any measures to bring about uniformity in the pay and other service conditions of the State branches of the society across the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)&(b): The State/UT Branches of the Indian Red Cross Society are independent autonomous and are free to fix the pay and other service conditions of their employees.

(c)to(e): Indian Red Cross Society (IRCS) has been established as an autonomous body under the Indian Red Cross Society Act XV of 1920 (As amended by Act No. 22 of 1956 and the adaption of Laws (No. 4) Order 1957 and Act 14 of 1992). There is no proposal to interfere in the matter by the Government as these bodies are autonomous bodies.